

Civil Court, Gopalganj
Yearly Statement of December 2014

STATEMENT SHOWING THE NUMBER OF CASES INSTITUTED, DISPOSED OF AND PENDENCY OF CONSOLIDATED CIVIL (YEARLY) CASES FROM 01.01.2013 TO 31.12.2013

Year:- 2013

SL N O	Name of the Judges hip	Pendency at the beginning of the year	Institution during the year	Cases Received from other Judgeship, if any	Disposal during the year	Cases Transferred to other Judgeship, if any	Pendency at the end of the year	Ready(Complete) Matters	Not Ready(Incomplete) Matters
1	Gopalganj	11660	2637	0	1859	0	12438	5752	6686
Total		11660	2637	0	1859	0	12438	5752	6686

STATEMENT SHOWING THE NUMBER OF CASES INSTITUTED, DISPOSED OF AND PENDENCY OF CONSOLIDATED CRIMINAL (YEARLY) CASES FROM 01.01.2013 TO 31.12.2013

Year:- 2013

SL N O	Name of the Judges hip	Pendency at the beginning of the year	Institution during the year	Cases Received from other Judgeship, if any	Disposal during the year	Cases Transferred to other Judgeship, if any	Pendency at the end of the year	Ready(Complete) Matters	Not Ready(Incomplete) Matters
1	Gopalganj	35801	11348	0	8669	0	38480	18322	20158
Total		35801	11348	0	8669	0	38480	18322	20158

STATEMENT SHOWING THE NUMBER OF CASES INSTITUTED, DISPOSED OF AND PENDENCY OF FAMILY COURT(INCLUDING MATRIMONIAL, CASES U/S 125 CR PC & OTHER) CASES FROM 01.01.2013 TO 31.12.2013

Year:- 2013

SL N O	Name of the Judges hip	Pendency at the beginning of the year	Institution during the year	Cases Received in the Court	Disposal during the year	Cases Transferred from the Court	Pendency at the end of the year
1	Gopalganj	1067	490	0	268	0	1289

Total	1067	490	0	268	0	1289
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STATEMENT SHOWING THE NUMBER OF CASES INSTITUTED, DISPOSED OF AND PENDENCY OF U/S 138 OF N.I. ACT. CASES FROM 01.01.2013 TO 31.12.2013

Year:- 2013

SL N O	Name of the Judges hip	Pendency at the beginning of the year	Institution during the year	Cases Received from other Judgeship, if any	Disposal during the year	Cases Transferred to other Judgeship, if any	Pendency at the end of the year
1	Gopalganj	26	7	0	1	0	32
Total		26	7	0	1	0	32

STATEMENT SHOWING THE NUMBER OF CASES INSTITUTED, DISPOSED OF AND PENDENCY OF FAMILY COURT(MATRIMONIAL CASES ONLY) CASES

FROM 01.01.2013 TO 31.12.2013

Year:- 2013

SL N O	Name of the Judges hip	Pendency at the beginning of the year	Institution during the year	Cases Received in the Court	Disposal during the year	Cases Transferred from the Court	Pendency at the end of the year
1	Gopalganj	404	210	0	105	0	509
Total		404	210	0	105	0	509